

1	2	3	4		
13.	Manipur	1	Imphal	-	1
14.	Orissa	3	Cuttack	-	1
			Behrampur	-	1
			Burla	-	1
15.	Punjab	5	Patiala	-	1
			Faridkot	-	1
			Ludhiana	-	2
			Amritsar	-	1
16.	Rajashtan	6	Jaipur	-	1
			Bikaner	-	1
			Udaipur	-	1
			Jodhpur	-	1
			Ajmer	-	1
			Kota	-	1
17.	Tamil Nadu	15	Madras	-	4
			Vellore	-	1
			Chingalpatti	-	1
			Thanjavur	-	1
			Coimbatour	-	2
			Tirunelveli	-	1
			Madurai	-	1
			Salem	-	2
			Anamalainagar	-	1
			Perunthurai	-	1
18.	Uttar Pradesh	11	Agra	-	1
			Allahabad	-	1
			Aligarh	-	1
			Varansi	-	1
			Kanpur	-	1
			Lucknow	-	1
			Jharisi	-	1
			Meerut	-	1
			Gorakhpur	-	1
			Ghaziabad	-	1
			Dehradun	-	1
19.	West Bengal	7	Calcutta	-	4
			Bankura	-	1
			Darjeeling	-	1
			Burdwan	-	1
21.	Delhi	4	Delhi	-	4
22.	Pondicherry	1	Pondicherry	-	1
23.	Chandigarh	1	Chandigarh	-	1
Total Medial Colleges = 155					

According to the Establishment of new Medical Colleges, opening of higher courses of study and increase of study and increase of admission capacity in medical colleges Regulations, 1993 - eligibility criteria regarding organisations eligible to set up new medical colleges is as under :-

- i. Universities & State Govts/Union Territories.
- ii. Autonomous Bodies promoted by Central and State Govts.

iii. Societies registered under Societies Registration Act, 1860 or corresponding Acts in States

iv. Public Trusts religious or charitable registered under Indian Trust Act, 1882, Wakfs Act etc.

Bypass in Calcutta

2825. SHRIMATI KRISHNA BOSE : Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether the Government propose to construct Bypass in the greater Calcutta area upto Baruipur including the construction of a flyover connector;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) No, Sir.

(b) Does not arise.

(c) No such proposal has been received in this Ministry. Moreover, Central Government is primarily responsible for the development & maintenance of National Highways only. The bypass, in question, would not form part of the existing national highway system and, therefore, responsibility for its construction lies with the Govt. of West Bengal.

[Translation]

Visit of Chief of Air Staff to Israel

2826. DR. RAMKRISHNA KUSMARIA :

SHRI DEVI BUX SINGH :

DR. RAMESH CHAND TOMAR :

Will the Minister of DEFENCE be pleased to state:

(a) whether the Chief of the Air staff had visited Israel recently;

(b) if so, the purpose of the said visit;

(c) whether any agreement has been signed between India and Israel;

(d) if so, the details thereof; and

(e) the type of relations shared by India and Israel during the last three years and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI N.V.N. SOMU) : (a) to (e). The Chief of the Air Staff visited Israel from 30 July to 06 August 1996. This was a goodwill visit on an invitation from his counterpart. Matters of mutual interest were discussed. Pursuant to the establishment of full diplomatic relations with Israel in 1992, there has been a commencement of interaction between India and Israel in a number of areas, including the field of defence. This interaction with Israel is in line with India's policy of exploring the possibility of developing interaction with various friendly countries.